

**THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAIPUR BENCH, JAIPUR**  
**ORDER SHEET**

APPLICATION NO.: CP 15/2003

Applicant (s) Giriraj Singh

Respondent (s) UOI & Others

Advocate for Applicant (s)

Advocate for Respondent (s)

**NOTES OF THE REGISTRY**

**ORDER OF THE TRIBUNAL**

8.5.2003

Mr. Virendra Lodha, Counsel for the applicant.

Mr. U.D. Sharma, Counsel for the respondents.

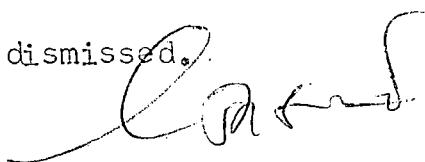
In this Contempt Petition, it is stated that in the order dated 2.5.2003 (Annexure R/1), the date of promotion of the applicant has been stated as 8.10.2002 which should be 5.10.2002. It is pointed out that the date of promotion of Smt. Usha Sharma is 5.10.2002. It is also stated that the applicant has also filed representation for correction of the date of his promotion.

2. If there is a mistake in the date of promotion in the order (Annexure R/1), it cannot be said to be a case of contempt of the order of the Tribunal. The order of the Tribunal has been complied with.

3. It is expected that the representation of the applicant shall be disposed of by the respondents expeditiously.

4. The Contempt Petition is dismissed.

  
(A.P. NAGRAIH)  
MEMBER (A)

  
(G.L. GUPTA)  
VICE CHAIRMAN

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AT 9:00 AM